

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 105
(IB)-1371(PB)/2019

IN THE MATTER OF:

Corporation Bank

..... Petitioners/Applicant

v.

M/s. Hytho Power Corporation Ltd.

..... Respondent

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 14.06.2019

Coram:

SH. R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

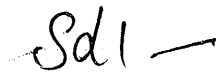
Mr. Gaurav Shukla, Proxy Counsel for Ms. Ekta Choudhary, Adv.

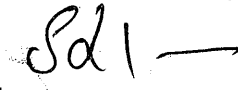
For the Respondent

ORDER

Proxy counsel appeared on behalf of petitioner; he seeks sometime to make representation in relation to the petition.

List for further consideration on 16.07.2019.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

14.06.2019
Ritu Sharma